

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:496
ANSWERED ON:25.11.2005
MISUSE OF EXPORT PROMOTION SCHEMES
Owaisi Shri Asaduddin

Will the Minister of FINANCE be pleased to state:

- (a) whether the number of cases of cheating the Government by companies by misusing export promotion schemes such as duty drawback scheme, debit free replenishment certificate scheme and duty entitlement pass book scheme are on the rise in the country;
- (b) if so, the details thereof, State-wise;
- (c) the monitoring and checking procedure adopted by Government in this regard; and
- (d) the details of cases that came up in this regard during the last three years, year-wise, Scheme-wise ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a), (b), (c) & (d) : The information is being collected and will be laid on the Table of the House. Shah Rukh fan? Know all about the Baadshah of Bollywood. On MSN Search
<http://server1.msn.co.in/profile/shahrukh.asp>